COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 182 OF 2015

Dated: 25 th Sept	ember, 2018
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Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd Vs.			Appellant(s)	
Chhattisgarh State Electricity Regulatory Commission & Anr Respondent(s)				
Counsel for the Appellant (s)	:	Mr. Apoorv Kurup Mr. A.C.Boxipatro		
Counsel for the Respondent(s)	:	Mr. Anand K. Ganesan Ms. Parichita Chowdhury for R-1		

<u>ORDER</u>

Post this matter after six weeks' at the request of the learned counsel appearing for the Appellant and learned counsel appearing for the Respondents to await the decision of the High Court in similar matter was pending for adjudication as requested.

List this matter for hearing on <u>19.11.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member